

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 20th September 2024;**

I

The **Hon'ble Shri Justice M.S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will sit singly **from 10.30 a.m. to 10.45 a.m.** and take up the extant judicial assignment pertaining to the Single Bench .

II

The Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will take up the matters as per the board notified separately **from 10.45 a.m to 12.30 p.m.** or till the hearing of the matters is concluded (whichever is earlier) .

III

Soon after the Division Bench work is over, The **Hon'ble Shri Justice M.S. Karnik** and the **Hon'ble Shri Justice Valmiki Menezes** will sit singly **from 12.30 p.m. onwards** and take up the extant judicial assignment pertaining to the Single Bench .

High Court of Bombay at Goa,
Porvorim, Goa

Date : 19.09.2024

Sd/-
(Ram S. Prabhu Dessai)
Registrar (Judicial)